

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT (PA) MADE ON JANUARY 29, 2011 TO THE EQUITY SHAREHOLDERS OF **NATIONAL STANDARD (INDIA) LIMITED**

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This corrigendum to the Public Announcement is in continuation of and should be read in conjunction with the PA published on January 29, 2011 by Arihant Capital Markets Limited (Manager to the Offer) on behalf of **M/s Anantnath Constructions and Farms Private Limited (Acquirer)** pursuant to and in compliance with Regulation 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 1997 and subsequent amendments thereto (Regulations)

Shareholders are requested to kindly note the following :

(A) The schedule of activities stands revised and is as follows :

ACTIVITY	Original Schedule	Revised Schedule
Public Announcement	Saturday, January 29, 2011	January 29, 2011
Specified date (for the purpose of determining the name of shareholders to whom Letter of Offer would be sent)	Monday, February 28, 2011	February 28, 2011
Last date for a competitive bid	Saturday, February 19, 2011	February 19, 2011
Last Date by which Letter of Offer will be dispatched to the Shareholders of NSIL	Monday, March 14, 2011	Saturday, April 16, 2011
Date of Opening the Offer	Wednesday, March 23, 2011	Thursday, April 21, 2011
Last date for revising the Offer Price / number of shares	Thursday, March 31, 2011	Friday, April 29, 2011
Last date for withdrawal of acceptance form by the shareholders of NSIL	Wednesday, April 6, 2011	Thursday, May 5, 2011
Date of Closing the offer	Monday, April 11, 2011	Tuesday, May 10, 2011
Date by which communication would be made for acceptance/rejection and payment of consideration for accepted Shares and / or return of Share/ Share Certificate for applications rejected.	Monday, April 25, 2011	Wednesday, May 25, 2011

(B) **General**

This announcement should be read in conjunction with the PA. The terms not defined herein will have the same meaning as defined in the PA. All other terms and conditions of the offer remain unchanged.

The Acquirer M/s Anantnath Constructions and Farms Private Limited and the Directors of the Acquirers accept full responsibility for the information contained in this corrigendum to the PA and also for the obligations of the Acquirers to the extent as required and as laid down in the Regulations. The PA is available on SEBI's website at www.sebi.gov.in. This corrigendum to the PA would also be available on SEBI's website at www.sebi.gov.in.

Issued by: Manager to the Offer



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on behalf of the Acquirer M/s Anantnath Constructions and Farms Private Limited

Place : Mumbai

Date : April 7, 2011